

Title: Need to take steps to transfer the land owned by M/s Burn Standard Company Ltd at Lal Kothi & Raniganj, West Bengal, to the State Government.

SHRI BANSAGOPAL CHOUDHURY (ASANSOL): I would like to draw the attention of the House to a very important matter. In July, 2001, State Government of West Bengal had requested for handing over the land held by M/S Burn Standard Company Ltd. (BSCL) at Lalkothi and Raniganj works in West Bengal to the Industrial workers co-operatives formed by the ex employees of the BSCL. An assurance to this effect was also made in the context of a reply furnished to a Lok Sabha Question during the Winter Session of Parliament in 2003.

All necessary papers and documents including updated economically viable scheme for revival, as desired, have also been furnished to the Government of India by the State Government of West Bengal, at the very beginning of this year. However, there has been undue delay in the process. Also, valuable plants & machinery is getting rusted and eroded with the passing of each day. I, therefore, urge upon the central Government to take necessary steps and transfer the land to the State Government.